

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/ 3255 /A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge
Chirang, Kajalgaon

Dated Guwahati, the th 9 August, 2021.

Sub:- **Casual leave.**

Ref:- Letter No. DJCH.I-5/2019-2021/1722 Dated 06.08.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 07.08.2021, has been granted. The Civil Judge & Asstt. Sessions Judge, Chirang, Kajalgaon will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/3256/A, dated 9.8.2021

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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